

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI,
TAMILNADU DAILY CAUSE LIST DATED 15.12.2022 (THURSDAY)
CHENNAI BENCH (VIRTUAL MODE)
10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr.Naresh Salecha, Member (Technical)

For Judgement:

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT)(Ins) No.319/2022 & IA No 676/2022	Dr K V Srinivas	Mr. Y.Suryanarayana	

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App(AT)No. 116/2022 & IA No.1070/2022	Ayesha Hadi Ali VS Rizwana Anjum WITH	M/s.Aiyar and Dolia	Mr. V. Venkata Rami Reddy /Caveator
3	Comp App(AT)No. 117/2022 & IA No.1071/2022	Habeeb Umer Hadi Ali VS Mohammed Abdul Raheem Abdul Azeem WITH	M/s.Aiyar and Dolia	Mr. V. Venkata Rami Reddy /Caveator
4	Comp App(AT)No. 118/2022 & IA No.1072/2022	Huda Bagdadi VS Fakruddin Mohammed WITH	M/s.Aiyar and Dolia	Mr. V. Venkata Rami Reddy /Caveator
5	Comp App(AT)No. 119/2022 & IA No.1073/2022	Mr Abdul Rahman Hadi Ali VS Mohammed Iftekaruddin WITH	M/s.Aiyar and Dolia	Mr. V. Venkata Rami Reddy /Caveator
6	Comp App(AT)No. 120/2022 & IA No.1074/2022	Habeeb Umer Hadi Ali VS Mohd Ziauddin Nayyar WITH	M/s.Aiyar and Dolia	Mr. V. Venkata Rami Reddy /Caveator
7	Comp App(AT)No. 121/2022 & IA No.1075/2022	Mr. Habib Abdul Razzaq Hadi Ali Albaghdadi VS Waheeduddin Azmi WITH	M/s.Aiyar and Dolia	Mr. V. Venkata Rami Reddy /Caveator
8	Comy App(AT)No. 122/2022 & IA No.1076/2022	Ms Ayesha Hadi Ali VS Mohammed Abdul Azeem WITH	M/s.Aiyar and Dolia	Mr. V. Venkata Rami Reddy /Caveator

9	Comy App(AT)No. 123/2022 & IA No.1077/2022	Habib Abdul Razzaq Hadi Ali Albaghdadi VS Mohammed Abdul Kareem	M/s.Aiyar and Dolia	Mr. V. Venkata Rami Reddy /Caveator
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For Hearing (Part Heard):

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	Comp App (AT) (CH) (Ins) No.350/2021 & IA No. 727/2021	Shibu Job Cheeran Vs Ashok Velamur Seshadri Liquidator of Archana Motors	Dr. KS Ravichandran Ms. S Manjula Devi	Mr. S Sathiyarayanan Ms. D Pavithra
11	Comp App (AT) (CH) No.44/2021 IA No. 548/2021	Chalasanani Udaya Shankar & 2 Ors Vs M/s. Lexus Technologies Pvt Ltd & 9 Ors	Mr. PBA Srinivasan	Mr. Avinash Krishnan Ravi- R1- R5

For Hearing:

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	TA No. 20/2021 (Comp App (AT) (Ins) No. 833/2019)	Arangcons Vs Amit Chandrakant Shah & 2 Ors WITH	Mr. P Rishikesh	Mr. Sanjay Gupta R1 Mr. Amit Agrawal- R2
13	TA No. 21/2021 (Comp App (AT) (Ins) No. 860/2019)	Santhosh Ramalingam & Ors Vs Amit Chandrakant Shah & Anr WITH	Mr. P Rishikesh	Mr. Sanjay Gupta R1 Mr. Amit Agrawal- R2
14	TA No. 22/2021 (Comp App (AT) (Ins) No. 985/2019)	Akash Gupta Vs Amit Chandrakant Shah RP of BCIL Zed Ria Properties & Anr WITH	Mr. Samir Malik	Mr. Sanjay Gupta R1 Mr. Amit Agrawal- R2
15	TA No. 23/2021 (Comp App (AT) (Ins) No. 986/2019)	Akash Gupta Vs Amit Chandrakant Shah RP of BCIL Zed Ria Properties & Anr WITH	Mr. Samir Malik	Mr. Amit Agrawal- R2

16	TA No. 24/2021 (Comp App (AT) (Ins) No. 1172/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & 2 Ors	Mr. Samir Malik	Mr. Sanjay Gupta R1 Mr. Amit Agrawal- R2
WITH				
17	TA No. 25/2021 Comp App (AT) (Ins) No. 1173/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & 2 Ors	Mr. Samir Malik	Mr. Amit Agrawal- R2
18	Comp App (AT) (CH) (INS) No.9/2021 & IA No. 26, 485/2021 & 83/2022	Ashok Sachdev Vs. Call Express Construction (India) Private Limited	Mr. Alishan Naqvee	Mr. Jayant Mr. Pranava Charan

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19	TA (AT) No.69/2021 (Comp App (AT) (INS) No.209/ 2020)	Pativandla Srinivas Babu Vs M/s. Jayasiddhi Ganesh Enterprises Pvt. Ltd & Anr.	Mr. Anguru Narayana Rao	Mr. Varun Srinivasan-R2
20	Comp App (AT)(CH)(Ins) No. 51/2022	J. Shobha Lalith Vs Swan Electric Contracts Company P Ltd	Mr. Anirudh Krishnan, Mr. Sam Jayaraj Houston	Mr. John Wesly
21	Comp App (AT)(CH)(Ins) No. 28/2022 & IA No. 56/202	Satya SadasicaBasaya Prasad Maley&Ar Vs ShrestInsustriesP.Lrd	Mr.Deep Tarun Bisht	Mr.Hema Chander
22	Comp App (AT)(INS)No.351/2021 (IA No. 728/2021 & IA No. 729/2021)	Mrs. Kaveri Annamalai Vs. Mr.S.Vaidyanathan IRP Al Ameen Green Energy Pvt, Ltd.	Mr. P. Elayaraj Kumar	
23	Comp. App (AT)(CH)(Ins) No. 45/2021 & IA No. 97,98 & 99/2021	Power Grid corporation of India Ltd Vs Aster Private Limited & 3 Ors	M.S.Paul J Hudson Samuel & Partners	Mr. JVL Bharathi- R1 Ms. Dhivya Kumar- R2 Mr. Varun Srinivasan- R2 M/s Shivakumar & Suresh-R3 Mr. VVSN Raju- R4
WITH				

24	Comp App (AT)(CH)(Ins) No. 162/2021 & IA No. 522/2022	Jaguar Overseas Ltd Vs Aster Private Limited & anr	Mr. M. Nagadeepak Mr. Lokeshwar Reddy Mr. Rohan Aloor Ms. Himangini Sanghi	Mr. JVL Bharathi R1 Mr. Sivakumar & Suresh R2
25	Comp App (AT)(CH)(Ins) No. 121/2022 & IA No. 285/2022	Dr. K.V. Rao Vs PP Bafna Ventures Pvt Ltd &Anr	Mr. N.P. Vijay Kumar	Ms.Anitha Krishnamurthy for R1
26	Comp App (AT) (CH) (Ins) No. 383/2022 & IA No. 909 & 910/2022	Mr. T Venkatram Reddy Vs L&T Finance Ltd. & Anr.	Ms. Krutika Raghavan	Mr. Shabbeer Ahmed Caveator

For Hearing:

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
27	Comp App (AT) (CH) (Ins)No. 325/2021 & IA No. 26,151, 674 & 675/2021	International Asset Reconstruction Company Pvt. Ltd. Vs Viceroy Hotels Ltd. & Anr. WITH	Mr. Shabbeer Ahmed	Mr. Ravi Rajagopalan R1 M/s Vashi and Vashi R3
28	Comp App (AT) (CH) (Ins) No. 331/2021& IA No. 683, 684/2021 & 248/2022	Viceroy Hotel Employees Union Vs. Karuchola Koteswara Rao & 3 Ors. WITH	Ms. Varsha Balasubramaniam	Mr. Ravi Rajagopalan R1 Mr. Sriram Venkatavaradan- R2 Mr. P Ravicharan- R2
29	Comp App (AT) (CH) (Ins) No. 338/2021 & IA No 696, 697/2021 & 387/2022	A V Seshakumar Reddy Vs Viceroy Hotels Ltd. & 2 Ors	Ms.Varsha Balasubramaniam	Mr. Ravi Rajagopalan R1 Mr. Sriram Venkatavaradan- R2 Mr. P Ravicharan- R3
30	Comp App (AT) (CH) (INS) No. 205/2021& IA No. 411/2021	PVS Memorial Hospital Pvt. Ltd. Vs. Shri. Bijoy Prabhakaran Pulipra	E K Kumaresan	Mr. Bijoy Pulipra
31	Comp App (AT)(INS) No.125/2022 (IA NO 293/2022)	Malabar Hotels Pvt Ltd Vs SriharanSripathmanathan	King & Partridge	Ms.J. Parimalam R1 & R2, Mr. Ramaswamy Meyappan R3 Ms.Indumathi Ravi – R4.

32	Comp App (AT)(INS) No.185/2022 (IA NO 425, 426&424/2022)	Edelweiss Asset Reconstruction Company Limited Ltd Vs SriharanSripathmanatha	Ms. Indumathi Ravi	J.Parimalam R1&R2 King&Partridge R3-R8 Mr.Subramanian R9
33	Comp App (AT) (CH) (Ins) No.234/2022 & IA No.501 & 502/2022	Srinivas Reddy Yadiki Vs Ardee Hi-Tech Pvt Ltd & Anr	Mr. Y Suryanarayana	Dr. SV Rama KrishnaR1 Ms. Sistla Manjula
34	TA No 48/2021 (Comp App (AT) No. 192/2019)	Ennes Capital P Ltd & Ors Vs Hyderabad Securities & Enterprises Ltd & Ors	Mr. Avinash Krishnan Ravi	Mr. Swapnil Gupta- R1 Mr. Y. Suryanarayana R14 -R17
35	Comp App (AT) (CH) (INS) No.215/2021 & IA No. 433, 434,498/2021 & 686, 746/2022	Amlika Mercantile Private Ltd. Vs. Keytrade AG & 2 Ors	Mr. Anirudh Krishnan	Mr. Bharadwaja Ramasubramaniam - R1 Mrs. Mummaneni Vazra Laxmi- R3

2.00P.M

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
36	TA (AT) No.18/2021 (Comp App (AT) No.325/2019 & IA No. 580/2021 & 191/2022)	Shankar Sundaram Vs. Amalgamations Ltd.Private & 25 Ors WITH	Mr. R. Murugan	Mr. Krishna Srinivasan- R1, R10, R11 Mr. Thriyambak Kannan- R24-R26
37	TA (AT) No.114/2021 (Comp App (AT) No.328/2019 & IA No. 580/2021 & 191/2022)	Shankar Sundaram Vs. Amalgamations Ltd.Private & 47 Ors	Mr. R. Murugan	Mr. Thriyambak Kannan- R1, R3, R4,R6-11, R13, R16

Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
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